

**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, NEAR RAJASTHAN HIGH COURT, POST BOX NO. 619
JODHPUR**

ORDER SHEET

COURT NO. : 1

16/11/2018

C.P./290/36/2015

O.A./290/97/2011

MUKAND LAL KATYAL

-V/S-

MANJU GUPTA

ITEM NO:2

FOR APPLICANTS(S) Adv. : Mr. J.S. Bhaleria

FOR RESPONDENTS(S) Adv.:

Notes of The Registry	Order of The Tribunal
	<p>After arguing the case for some time, learned counsel for the applicant wants to withdraw the CP with a liberty to approach the appropriate forum.</p> <p>In view of the above submissions, the CP is dismissed as withdrawn with the liberty aforesaid.</p> <p style="text-align: center;">(HINA P. SHAH) MEMBER (J)</p> <p style="text-align: right;">(A MUKHOPADHAYA) MEMBER (A)</p> <p style="text-align: center;">rss</p>